

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/106/2024 in Company Petition/36/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	P Venkateshwara Rao & 3 others
NAME OF THE RESPONDENT(S)	K Chandrashekhar & 11 ors
UNDER SECTION	241

ORDER

IA (CA)/106/2024

Present: Ld. Counsel Mr. Tarun Reddy for the Applicant.

Ld. Counsel Mr. Niranjan Sankar Rao for the Respondent.

Ld. Counsel Mr. Niranjan Sankar Rao has taken service on behalf of the Respondent. Let counter be filed by the next date of hearing. **Matter is adjourned to 03.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)